RAJYA SABHA

Tuesday, the 11th August, 1910/the 10th Sravina, 1892 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in. the Chair.

ORAL ANSWERS TO QUESTIONS

*327. [The Questioner (Shri M. V. Bhadram) was absent. For answer, vide col.— 30—infra |

NAX LTTE ACTIVITIES

*328. SHRI M. K. MOHTA:f

SHRI LOKANATH MISRA :

Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the Naxalite activities gaining considerable .around in the coastal areas of Andhra Pradesh, Orissa, West Bengal and Kerala;

(b) Whether Government are also aware of the "MAO STYLE LIBERATION'* operations by he Naxalites in Assam in collusion with the hostile elements in Mizo Hills; and

(c) if so, the steps taken by Government in the matter '.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). A Statement is laid on the Tahle of the House.

STATEMENT

(a) to (c). 1. is not correct to say that the extremists are gaining considerable ground in the coastal areas of Andhra Pradesh, Orissa an< Kerala. The situation has been brought considerably under control in Andhra Pradesh and Orissa, following firm police action. In Kerala too, activities, have been under - check though there have been a few unfa lunate incidents of violence in the recent months. There had been an increase in the activities of extremists in West Bengal since the third week of April, 1970 but the situation is being firmly handled. Governneot are also aware of the

The question was actually asked on the floor of this House by Shri'M. K. Mohta. 34RS/70—1

attempts made by the extremists in Assam to establish links with the hostiles. Utmost vigilance is being maintained,

The Central Government has been maintaining close touch with State Governments and Union Territories and has been continuously impressing upon them the need for the utmost vigilance and also vigorous use of all the provisions of law, preventive and penal, to curb these activities. Further, all reasonable assistance has been provided to Slate Governments including additional armed police reinforcements, wireless and other equipment and the pooling of intelligence. State Governments are taking firm action under the law to counter the activities of extremists. The State Governments of Andhra Pradesh. West Bengal, Assam, Orissa and U.P. have instituted prosecutions, including conspiracy cases against extremists. Action has also been initiated against publishers and printers of subversive literature. The Centra! Government has urged State Governments to organise systematic drives for the recovery of illicitly held fire arms and explosives and these drives have borne results. Further legislative measures to deal with the activities of extremists are under consideration.

SHRI M. K. MOHTA : The statement contends that it is not correct to say that the extremists are gaining considerable ground in the coastal areas of Andhra Pradesh, Orissa and Kerala. It is known to everyone how the Naxalite movement is spreading all over India and even, in this morning's 'Indian Express' there is a news item saying that the Naxalites are conducting a clandestine training camp in Kasar-gode in North Kerala. Similar reports have appeared of training camps in West Bengal and other parts of the country. May I know whether they are aware of these training camps that have been set up in Kerala, West Bengal and other parts of the country and, if so, what action is being taken by the Government in this regard?

SHRI K. C. PANT : Wherever information is received, action is taken. Only recently, from Bihar, for instance, information was received that some of the extremists were in the jungles there and action was taken and you know that a large number of them were rounded up and soma documents were also recovered. All that

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information has been given to the House. On the general proposition, the Member said that the statement contends that there has been no increase in such activities in the coastal areas. I can give some facts and figures which will show generally the trend. For instance in Andhra Pradesh almost all the important leaders have either been arrested in connection with conspiracy cases or killed in police encounter. During the first half of this year 560 extremists were arrested and a very large quantity of arms and ammunitions were also recovered. If you compare the incidents between 1969 and 197a in 1969 there were 158 incidents, in 1970 there were 61. I will not go into greater details. In Orissa, for instance, the number of incidents in 1970 till the end of July is 5. In Kerala till the end of July it is 10. Therefore, broadly speaking these are not alarming. They are matters of concern but I think they should be viewed in their proper perspective. It should not be blown out of context.

अी राजनारायण : श्रीमन्, मेरा व्यवस्था का प्रक्न है ।

श्री सभापति : क्वेश्वन आवर में कोई ष्वाइंट आफ आर्डर नहीं उठता ।

श्री राजनारायण : यह लोकनाथ मिश्र जी का क्वेश्वन है । अगर सदस्य लोग क्वेश्वन नहीं पढ़े तो गलती मेरी नहीं है । क्या सरकार को पता है कि आंध्र प्रदेश, उड़ीसा, पश्चिमी बंगाल और केरल के तटवर्ती क्षेत्रों में नक्सल-पंची गतिविधि काफी जोर पकड़ रही हैं ? और इस प्रश्न के उत्तर में आप स्वयं पढ़िये कहीं भी क्या नक्सलपंथी नाम आया है सरकार की ओर से । सरकार कहती है कि यह कहना ठीक नहीं कि आंध्र प्रदेश, उड़ीसा, पश्चिमी बंगाल और केरल के तटवर्ती क्षेत्रों में उग्रवादी काफी जोर पकड़ते जा रहे हैं । उग्रवादी काफी जोर पकड़ते जा रहे हैं । उग्रवादी और नक्सलपंथी ये दो चीजें हैं । इस पर हम को व्यवस्था दी जाय ।

श्रीसभापति : यहव्यवस्थाका प्रश्न नहीं है। श्री राजनारायण : इस से बड़ा व्यवस्था का प्रश्न और क्या होगा? प्रश्नकर्त्ता नक्सल-वादियों के बारे में पूछ रहे हैं और सरकार उग्रवादी उग्रवादी कह कर सारे देश की परिस्थिति को कंफ्यूज कर रही है।

श्वी सभापति : यह प्वाइंट आफ आर्डर नहीं है।

श्री राजनारायण : श्रीमन्, अगर यह प्वाइन्ट आफ, आर्डर नहीं है तो ' '

श्री सभापति : आप सवाल पूछियेगा लेकिन यह प्वाइंट आफ आर्डेर नहीं है।

श्री राजनारायण : सवाल पूछा जाय कुछ और जवाब दें कुछ । दुनिया में इस तरह कभी जनतंत्र चलेगा ! पाजी और पापी दोनों है यह सरकार ।

SHRI M. K. MOHTA : Sir, it is extremely surprising, not only surprising but also painful that the kind of Naxalite activity that is going on all over the country is being played down by the Government in this fashion. Sir, it is not a law and order problem. It is a war against the State. It has been declared by them time and time again that political leaders are being murdered, other political leaders are being given threats. Every day we read in the papers reports of murders, loot, arson, all kinds of unlawful activities. But the Government says that there is nothing to get alarmed about. If this is nothing to be alarmed about.,

DR. B. N. ANTANI: Broadly speaking.

SHRI M. K. MOHTA : ... I do not know what would alarm this Government. Sir, I am glad that the Prime Minister is present in the House and I would request the hon. Prime Minister herself to reply to this whether the Government would take serious note of the situation, declare an emergency in the country and assume to itself the necessary powers to deal with these activities, which are really a war against the State and which the State Governments are today not in a position to deal with them. Whatever reasons they may be they are not in a position to deal with

them effective]] So would the Central Government re: 'ly interfere in an effective manner ?

SHRIMATI) JNDIRA GANDHI: Is this the desire of the House ?

SHRI RAIN/ RAIN : No, no.

SHRI M. K. 11OHTA : What is the desire of the Governm ;nt ? This is no answer to my question, at 1 beg to submit that no desire of the house arises here. What is the desire of th; Government and what is the position of the Government in this regard ?

AN HON. M 3MBER : Or the attitude.

SHRI K. C. PANT : Sir, as I have already said, it i not that we do not condemn these acti ities. It is not that we are not taking seric is note of them. It is not that we are n t taking adequate action against them. MI these things have been done, but the Ind of alarmist attitude, to which I referred is reflected in the question of my hon. frk id

SHRI LOKANATH MISRA: Sir, the hon. Minister Of Stale for Home Affairs said that whatt ver has been possible has alarmed about...

DR. B. N. A sJIANI : Broadly speaking.

SHRI LOKANATH MISRA : Even then, Sir, whatever ii happening in the country gives an impression that there is no law and order, because anybody can be shot at in the street., anybody can be shot at in the farms, an /body can be shot at in the mills, in the houses, and so on. And this is what has happei ed in Palghat, where somebody was behealed and his head was hung up on the pillar of the gate. In Punjab Shri Basant Singh was shot dead in his farm near his house In Calcutta every day hundreds of people are being shot at. And it has spread from State to State. First it was only confined either to West Bengal or to Kerala. Now it has spread to Bihar, it has spread t > Punjab, it has spread to different areas md different States. What is the step Government is taking in this regard so that there is no sense of general insecurity in tie country. And if everybody who lives in India would have to live

under intimidation, under a sense of insecurity, would anybody think that there is a legitimate Government in this country functioning ? What is the Prime Minister categorically doing in this particular regard.

SHRI BHUPESH GUPTA : There is no-thing in Orissa.

SHRI LOKANATH MISRA: In Orissa nothing can be done; as long as the present Coalition Ministry continues, the Naxafites cannot have a foothold there. I am very sure about it. But what is the Prime Minister categorically doing about it so tfcat people get back a sense of security in the country and they can move about freely in the country in spite of the NaxaSte menace ?

SHRI K. C. PANT: Sir, Government certainly wants to strengthen the sense of security in the country to which my hon. friend referred, and it is because Government is anxious in this regard, they took the steps to which I referred last Tuesday at great length in this very House. Also as I mentioned on that day we have been in close touch with all the State Governments who deal with the subject of law and order and if you want details we have been giving them detailed suggestions, ws are in continuous touch with them, and in the matter of intelligence machinery for instance, we give them all the necessary information that we get and we have suggested that they should also strengthen their intelligence machinery. We have suggested that they should use the powers of preventive detention wherever the State Governments and Union Territories have those powers. If Mr. Bhupesh Gupta would help may be we could have Preventive Detention in some other areas, where 5t is not there today.

SHRI BHUPESH GUPTA: I shall help you to hang myself? Wonderful.

SHRI K. C. PANT: He pleaded for a humane attitude towards this problem on the last day and I think it is more humane to adopt the P. D. Act than any other measure.

SHRI BHUPESH GUPTA: Let nc be hanged together, both of us.

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SHRI K. C. PANT : Then, Sir, as I mentioned on the previous day also, prosecution of the printers and publishers of journals has been suggested and I mentioned here on the floor of the House that these printing presses which were bringing out the publications of the Naxalite group and other groups have been seized and sealed. And these publications are no longer coming out except in the form of cyclostyled sheets and so on. Launching of wherever possible, expeditious cases prosecution of cases, use of section 144 of the Criminal Procedure Code against the display of objectionable Maoist slogans and sacrilegious attacks on national symbols and organisation of well planned raids and coordination of action against the movement of extremists across the State boundaries. We are also contemplating certain legislative measures as well.

SHRI K. S. CHAVDA: Sir, May I know...

श्री राजनारायण : श्रीमन्, आपका ध्यान अभी तक प्रशन के औचित्य पर नहीं जा रहा है। जब मैं खड़ा होकर हल्ला करूंगा तब ध्यान जायेगा।

श्वी सभापति : आप बैठ जाइये ।

श्री राजनारायण : मैं ऊब के कह रहा हूं । मैं संसद् का सदस्य जागरूक हूं । मैं सुरीति जौर सुखोभा के नाम पर संसद की आत्मा को कत्ल नहीं होने दूंगा ; किस अधिकार और सीमा के अंतर्गत आप इस प्रश्न को अलाऊ कर रहे हैं । प्रश्नकर्त्ता का प्रश्न नक्सलाइटों के बारे में है और मंत्री महोदय जवाब दे रहे हैं उग्रपंथियों के बारे में । आप चेयर में बैठ कर अपने विवेक का इस्तेमाल करें । आप सरकार को वता दें इस सवाल का जवाब यह हो नहीं सकता ।

श्री सभापति : आप बैठिये । आपको मैं मौका दुंगा ।

श्री राजनारायण : मौका देंगे तो कौन बड़ी कृपा आप करेंगे। मैं तो आपसे व्यवस्था का प्रक्रन कर रहा हं। प्रक्षनकर्त्ता का प्रक्ष्न है नक्सलाइट के बारे में और मंत्री जवाब दे रहे हैं उग्रपंथियों के बारे में । तो क्या नक्सला-इट और उग्रपंथी पर्यायवाची है, सिनोनिमस है ।

श्री सभापति : यह मंत्री महोदय जवाब देंगे ।

श्री राजनारायण : यह आपका कर्त्तव्य है। दिस इज द ड्यूटी आफ द चेयर टु आस्क द गवर्मेन्ट।

MR. CHAIRMAN: No, no. 1 do act think so; please sit down.

श्री राजनारायण : विरोध पक्ष भी धन्य है, सरकार भी आप भी । यह मजाक बना रहे हैं ।

SHRI K. S. CHAVDA: May I know whether the Government is aware that the Naxalites have their own radios, their own arms and ammunition their own places just near the eastern border and secondly may I also know whether they are going to establish a provisional Naxalite Government ...

SHRI LOKANATH MISRA: Sir, on a point of order. On other occasions I may not agree with what Mr. Rajnarain says but on this occasion particularly I feel...

MR. CHAIRMAN : I will call Mr. Rajnarain.

SHRI LOKANATH MISRA : It is not a question of calling him. It is a question of point of order. The reply is not in consonance with the question in the order paper. What has been replied to by the Home Minister is completely out of order, it has nothing to do with the question. (Interruptions) It is something which is not related to the question at all. The statement made by the Prime Minister or by the Home Minister has nothing to do with the question put and therefore you must rule it out. Whatever reply has been given by the Prime Minister or the Home Minister is completely out of order.

MR. CHAIRMAN: I am listening and if necessary I will call upon the Minister to answer the question as framed by you.

SHRI BHUP1.SH GUPTA: Sir, a point of order has bet n raised. Don't close your mind. The question was about the Naxa-lites and the rerly starts by saying it is not correct to say that the extremists are gaining considerable ground. The word 'Naxa-lite' does not occur here. It says 'extremists'. We do not know what they mean by 'extremists'. People have different ideas. Now, Sir, they hink that somebody is an extremist...

MR. CHAIRMAN: Let me understand it.

SHRI BHUPISH GUPTA: It is very important became on that basis they are making a law. Please understand it. I think there may be extremists of the left and there may je extremists of the right. There may be extremists in the jungles and there may be extremists in the palaces. I know that extri mists. Fascists are also extremists and tl ere are certain other types of extremists. Mr. Charan Singh, the Chief Minister of UP is a fascist. They are extremists, fascists and are Congress-supported. That man Charan Singh, a hooligan of UP, cal's us extremists...

MR. CHAIRMAN: Please sit down.

SHRI A. D. MANI : On a point of order ...

MR. CHAIRMAN : No point of order.

SHRI BHUPFSH GUPTA: You give protection to us. With regard to Naxalites they can have heir opinion. The upper class people are not extremists for them. The big landlords who burn persons alive are not extremists for them. Mr. Charan Singh is not an extremist. for them. Mr. Shukla is not ai extremist for them, but we are extremist for them...

MR. CHAIRMAN : Please sit down now.

SHRI BHUPFSH GUPTA : Therefore it is wrong. You 'ell them. I am not going by the definition of 'extremists'. The question relates to Naxalites. Give a specific and clear answer because I think some extremists are thore on those Benches. Also, some Maharajas are extremists... MR. CHAIRMAN: Please sit down BOW.

SHRI BHUPESH GUPTA : Extremists certainly there are...

(Interruptions)

MR. CHAIRMAN : Please let me know what was the word in Hindi.

श्वी राजनारायण : श्रीमन्, तक्सलपंथी काफी जोर पकडते जा रहे हैं।

श्री लोकनाथ मिश्र : हिन्दी में प्रक्रन था नैक्सलाइट और जवाब दिया गया उग्रवादी ।

SHRI K. C. PANT : May I have your ears, Sir ? This matter came up in the House on the last occasion also. Now, there was a long discussion. This point was raised, I think, by Mr. Mishra, who is not here today.

श्री राजनारायण : श्रीमन्, हमने इस चीज को पहले भी उठाया था और मंत्री जी हमारे नाम लेने से घबरा रहे हैं । इसलिए मैं उनसे कहना चाहता हूं कि हमारे नाम लेने से घबराएं नहीं ।

श्वी कें० सी० पंत: हम घवरायेंगे तो आप नाराज हो जायेंगे।

(Interruptions)

SHRI RAJNARAIN : What is the difference between the Naxalite path and the extremists ?

SHRI K. C. PANT : After a long discussion we had sought to explain to them the reason why this term was adopted. The fact is that this term has a clear meaning. It is not that Naxalites were excluded from the term, but there were some other groups also which followed the path. If you want to know. I will give the names. (Interruptions). Why are you so impatient?

MR. CHAIRMAN : Is it not possible for you to confine yourself to Naxalite activities ?

SHRT K. C. PANT : I will explain our difficulties.

MR. CHAIRMAN : The question is confined to Naxalite activities.

SHRI K. C. PANT : May I explain our difficulties ? It refers to Naxalite activities. Their activities are of a certain kind. They are not activities of a clearly specified group of persons, but are of a certain kind in which other groups indulge, not only the Naxalites, but also those who are not strictly Naxalites. Now, I may, for instance, give some of the general characteristics in order to lay the matter at rest. Some of the general characteristics, we think, of those who come under this group, the main characteristics are : (i) open adherence to the ideology of Mao and the Chinese Communist Party; (ii) total repudiation of the Constitution and the constitutional forums; (iii) belief in the violent overthrow of the Government by an armed struggle, (iv) recourse, in practice, to terrorist attacks on individuals and institutions whom they classify as class enemies. Now, these are some of the characteristics of the extremists amon? the croups ----- (Interruption'!) I r,m not yielding, I am not yielding.

श्री राखनारायणः पाइन्ट आफ आडंर । देखिए, यह वड़ा लम्बा डिस्क्शन हो जायगा । आप डमारी वात सुनिए ।

भी के अर्था थेता: मैं नहीं बैठ रहा हूं। बहुबात गलत है। जब सक मैं बैठना नहीं, अप नहीं बोल सकते।

श्री सभाषतिः इन्हें खत्म कर लेने दो, फिर में सुन लंगा।

थी राजनारायण : यह नहीं हो सकता कि वे अनापजनाप कह कर चले जायं। ये कोई बेक्चर नहीं दे रहे हैं। हम लोग पोलिटिकल साइन्स के विद्यार्थी रह चके हैं।

SHRI K. C. PANT : Sir, some hon. friends wanted to know the names of the other groups. According to my information, for instance, there is a group called the Revolutionary Communist Committee of the Nagi Reddy group in Andhra Pradesh. In Mysore there is a name of a similar group. In Bihar there is a name of m similar group. Another group, B. K. Azad group. In Kerala there is the Communist Revolutionary Party; there is the Workers Revolutionary Party; there is the Kunnik-kal Narayanan group. In West Bengal there is the Committee of the Communist Revolutionaries; there is a Maoist Communist Centre: the Revolutionary Communist Council of India; there is the abad group; there is the Puber Hawa group; there is the Kalptirush group; there is the Parimal Das Gupta group. Therefore, it becomes difficult. When the question directly relate* to activities, it becomes difficult to confine oneself only to Naxalites.

SHRI M. K. MOHTA : Sir. kindly allow me to make a submission. My original question was in English and it stated very clearly about the Naxalite activities. The term mentioned here is Naxalite. The hon. Minister has read out some criterion about some activities. We agree with that. Anybody who subscribes to that particular kind of ideology, who indulges in that particular type of activity is a Naxalite, and Government is also referring to people who are doing that kind of thing. Why should not the Minister say very clearly that this is in relation to Naxalites ? Why should he change the word from Naxalite to extremist? After all the term Naxalite is very well understood today, very common today in the English language. Therefore, what is the difficulty with the Minister? After all Naxalite is not a political party, Naxalite is not a really well defined group. It only means those people who believe in violence, who believe in the leadership of China's Mao and so on. Therefore, me term extremists is ill advised and the hon. Minister ought to say Naxalites in this connection.

SHRI P1TAMBER DAS: SffrR, %m

I want to know categorically from the Prime Minister whether she is prepared to fight these elements to the finish.

SHRIMATI INDIRA GANDHI : Yes, Sir. Certainly.

SHRI M. & GURUPADASWAMY: I find, Sir, that ray friend, Mr. K. C. Pant, is trying to di fuse responsibility on various groups for suih activities. Sir, if you look at the question here, it is very very specific. It refers to N xalite activities, that is, activities arising cut of Naxalites. He is very much concerned about similar activities indulged in m y be by others also; it may be accidental, t may be sort of part of the whole movem nt, we do not know. But here is a que >tion specifically seeking information abo it the activities of the Naxalites. Therefce, the area has been identified, the class of people indulging in such activities has b*en identified. Therefore, he has no authoiity or business to say that there are so many extremist elements under the sun who ir Julge in such activities, thereby suggesting that the responsibility for snch activities is diffused, and he is not pinpointing thi responsibility on this particular class. 'Tiis is our difficulty. Therefore, let him not indulge in bureaucratic subterfuges, h; need not use the bureaucratic languas:. Let us understand the political term Naxalite and the political activities carried on by the Naxalite groups various par' < of the country. This is my specific suggestion. I would like my friend to confine hinnelf hereafter to the activities indulged in bj the Naxalites.

MR. CHAIRMAN: May I give my rul-iag on this ?

SHRI LOK\NATH MISRA : Sir, the Prime Ministe- wanted to say something.

श्री राजनारायण : श्रीमन्, जब मैं खड़ा होता हूं तो कहीं न कहीं कुछ होने लगता है । मैं आप से एक निवेदन कर रहा हूं कि इस के पूर्व जो दौर यहां पर उपस्थित हुआ था इसी बात को ले कर उस समय सदन में बड़ा हल्ला भचा था और मैंने यह कह दिया भा कि मैं प्रधान मंत्री को नक्सलाइट्स का प्रधान कह सकता हं ।

भी सभापति : देखिये, I will not allow this. This will not be recorded.

भी राजनारायण : मैं आप को एक बीती ह ई बात का स्परण करा रहा हूं और उस दिन मैंने कहा था कि प्रधान मंत्री साहिबा आज यह बतायें कि नवसलाइट की परिभाषा क्या है। उन्होंने नक्सलाइट की परिभाषा नहीं की। आज फिर उन के जो मंत्री हैं स्टेट मिनिस्टर, जिन को मैं मुहब्बत करता हूं कुछ दूसरे कारणों से ' '

श्वी सभापति : आप उसी चीज को बार बार कह रहे हैं।

श्वी राजनारायण : मैं कहना चाहता हूं कि आप इस को स्पष्ट कराइये।

श्रीं सभापति : मैं स्पष्ट कर रहा हूं।

श्री राजनारायण : आप किस से करावेंगे । पोलिटिकल साइंस का विद्यार्थी मैं हं। मंबी जी जो सब पढ़ गये अगर वह कहें तो मझे कोई आपत्ति नहीं है । जो रेवोल्युझनरी मार्क्सवादी, कांतिकारी मार्क्सवादी आदि के तमाम नाम वे गिना गये उन सब को मैं नक्सलाइट एक्टि-विटी के अन्तगंत मानता हूं। जो अविवेकी हंग से हिंसा का प्रयोग करता है या जो अपने देश के राष्ट्रपति के लिए माओ को राष्ट्रपति माने या जो माओ की पूजा करे, गांधी और टेगोर की मूर्तियों को तोड़े उन तमाम को मैं नवसलाइट मानता हूं । पहले नवसलाइट का अर्थ यह सरकार क्या समझती है यह बतलाये और तब कहे कि यह गतिविधि जब होने लगेंगी तो उन को वह दबायेंगी, मगर कारण क्या है कि बरावर इस सदन में हम ने इस सवाल को उठाया लेकिन नक्सलाइट शब्द के प्रयोग से यह सरकार सक्चाती है। सक्च णब्द का प्रयोग आप ठीक से समझ लें। तो सरकार का यह सकूच क्यों। फिर हमारा वहीं वाक्य होगा कि इस सरकार के अंदर कुछ न कुछ नजसलाइट तत्व

श्री सभाषतिः अव आप बैठें।

श्रीं राजनारायण : तो नक्सलाइट की परिभाषा क्या है यह बताया जाय ।

MR. CHAIRMAN : No, no. I will not permit that, मैं इस पर अपनी रूलिंग देना चाहता हूं।

15 Oral Answers

Madam Prime Minister, you wanted to say something ?

SHRIMATI INDIRA GANDHI: I am

sorry to take your time. There is a constant effort to say that we are afraid of the word 'Naxalite'. We have made it very clear on the last occasion that 'Naxalite' has a limited meaning. What happened in Naxal-bari was a rural-based activity, but there are, as Shri Pant pointed out just now, many organisations. Some of them have rural activities. Many of them are urban based. We do not think that the word 'Naxalite' covers all these categories. Therefore, perhaps it would have been better in this statements if we had said 'Naxalites and other extremists'. I agree with the House on this point that we could have said something like that. But the position that the hon. Members take is that 'extremist' is something less than 'Naxalite', I do not think this is correct. It is the Naxalite activities plus the other anti-social activities or anti-national activities which ar© taking place in this country. And Government is committed to putting down these activities with all the strength at its command.

SHRI K. S. CHAVDA : May I know whether it is a fact that the Naxalites have lheir own radios, their own press, their own arms and ammunition just near our eastern border, and also whether the Naxalites are going to establish a Provisional Naxalite Government somewhere near the Mizo Hills just like the Provisional Revolutionary Government of Madame Binh?

SHRI A. P. CHATTERJEE : Why do you bring in Madame Binh ?

SHRI K. C. PANT : On the second point T have no information. So far as the question of arms and ammunition goes, Parliament has been informed of one case ait least, where the Nagas have supplied some arms to the extremists. But so far as the other sources of arms go, we have taken certain precautions to see, for instance, that in transit arms-and ammunition cannot be pilferred from the trains by putting guards on them. We are taking all precautions that are necessary. A certain amount of arms are found with these elements when they are captured. So far as bombs go, many of the chemicals which are used in making these bombs are commonly found, and it is a problem as to how to control the possibility of easy acquisition of these chemicals.

SHRI K. S. CHAVDA : May I know whether they have got their own radio communication ? I understand that they have got everything on the Eastern border.

SHRI. K. C. PANT : About radio I have no information. About press, as I mentioned on the last occasion on last Tuesday, there were certain presses which were bringing out certain weeklies and journals. Blit these presses are today closed, and whatever is coming out is coming in the form of cyclostyled sheets.

SHRI K. S. CHAVDA : What about a provisional Naxalite Government, Sir ?

(No reply)

SHRI A. G. KULKARNI: The Government have stated that they are strengthening the forces to defeat the Naxalites or the extremists' movement through me people's movement May I know, Sir, if it is not a fact that bombs were thrown at a procession taken out by some students in Patna? Has the Government's attention been drawn to such incidents ? May I know what type of movement the Government desires to build to crush the anti-national Naxalite movement in this country particularly on the borders?

Secondly, the Government has stated that they are going to draw up some new legislation to particularly curb this type of activity. But this type of activity is engaged in by students who are frustrated in their life for better chances. May I know. Sir, whether the Government will also take this aspect into their thinking and find out early solutions to find out employment for the students also ?

SHRI K. C. PANT : Sir. the incident of bomb-throwing in Bihar did come to the notice of the Government. But the question to which my hon'ble friend has related it k the question of organising or starting; popular resistance against the Naxalites. On that question, certainly we are very keen and seek the co-operation of the House, of all the political parties, intellectuals and

others in helping us to organise this. I am very glad to say, for instance, that last week in Calci tta there was a meeting attended by prominent artistes and intellectuals which p&ised a resolution, which my hon'ble friend must have seen, condemning the attack on national symbols or the intellectual lea> ers of Bengal. In the same way we have s en in Bengal itself in recent weeks there h; ve been many instances of popular resistai ce to the Naxalites. I think this is very im wrtant. This popular resistance is an esential ingredient in meeting this challenge i f these Naxalites. If popular resistance could be organised on an all-India plane willi all parties who are against this kind of th ng-I presume most of the parties here aa against it-this would help greatly the adn inistration.

The last poin was about the students. I fully agree wit! my hon'ble friend that so far as positive steps are concerned, the Government is keen to take all positive steps to amelior ite the condition of students and to create employment opportunities. It is not a very short term problem. One cannot create employment opportunities overnight. It is necessarily a somewhat slow process. But i is now clear that within the resources tl at are available and within the Plan priorities that we have laid down for ourselves, t ic maximum effort should be made to cr ate as 'rapidly as possible fresh employm nt opportunities to tackle this problem.

SHRI BANK V BEHARY DAS : May I know from the Minister whether at any time this question of Naxalites and extremists was raised in the Chief Ministers' Conference and, if so, what was the conclusion of that confer* ce ? Secondly, I would like to know fr< n the Minister whether he is aware of the fact that many Sarvodaya workers and p< litical workers of Orissa, who visited the border region of Andhra Pradesh and Or >st, have given statements to the effect tha the police in their operations against the e Naxalites are oppressing and, to some e- evt T can say. butchering and killing these poor Adivasis who, for some reason or the other, were under their influence.

SHRI K. C. P^NT: Sir, I do not know whether the mat er was taken up formally

at the Chief Ministers' Conference. Bat certainly it has been discussed by many of the Chief Ministers with the Prime Minister and with the Government here, and the Prime Minister in hef letter to the Chief Ministers has also referred to the need to take measures against these Naxalites. So far as the question of Adivasis in Orissa gees, if any specific instances are given by my hon. friend

SHRI BANKA BEHARY DAS : It is in the press.

SHRI K. C. PANT : The press statement is there. But if you can give specific instances. I will certainly enquire into them.

श्री सुम्दर सिंह मंडारी : इस वक्तव्य में सरकार ने तटवतीं झेंद्यों में उग्रवादी और नक्शलाइट गतिविधियों में कनी होने का और नियंत्रण में होने का संकेत दिया है । मैं पूछना चाहता हूं कि क्या जिस प्रकार की घटनाएं बंगाल में हुई हैं जब कि एक विदेशी जहाज से कुछ सामान और प्रस्त्र उन उग्रपंथियों को पिला, तो क्या हिन्दुस्तान के इतने वड़े समुद्र तटीय क्षेत्र में इस प्रकार की गतिविधियों को रोकने की कुछ रिपोर्ट मिली हैं या कुछ सफलता प्राप्त हुई है ?

दूसरा प्रगन मुझे यह पूछना है कि बंगाल सरकार ने जो अपनी एक जांच में, या वहीं की पुलिस ने इस बात का पता लगाया कि बाधे से अधिक नक्षालवादी अपने आपको कहने वाले लोग एन्टी सोशल एलीमेन्टन हैं। अगर यह बात सच है और देश के दूसरे हिस्सों में भी उग्रपंथी कामों में लगने बाले या विभिन्न संगठनों, जिनके नाम मंत्री महोदय ने बताए, में काम करने वाले लोग अगर एन्टी सोमल एलीमेन्ट ही के हैं तो सरकार का यह दावा कि उनको दहता के साथ काबू में लाया जा रहा है इसमें क्या तथ्य है? जो लोग गिरपतार किये गयें उनके एन्टीसिझेन्टस बया थे ? क्या किसी राजमैतिक दल से उनका पहले कोई संबंध रहा या पुलिस रजिस्टर में एन्टी सोशल एलीमेन्ट्स के नाम पर दजे थे ? इसका कोई एनालिसिस क्या सरकार ने

किया है और अगर किया है तो उसके आधार पर वह किस नतीजे पर पहंची है ?

श्री के॰ सी॰ पंत : जहां तक जहाज का प्रश्न है पहले भी, पिछले हफ्ते भी, इस प्रश्न को यहां उठाया गया था । तो इस पर मैंने जानकारी जो प्राप्त की उसके अनुसार वह जो जहाज आया इसकी कस्टम्स वालों ने कई बार इसमें जाकर तलाशी ली थी लेकिन कोई हयियार उनको उसमें नही मिला । इस्रलिये यह अंदाजा कि उसमें से बहुत से हथियार बहां नक्सलपंथियों को मिले, बह सही नहीं है ।

श्री सुन्दर सिंह भंडारी : गायब हो गये बह बात तो सही है ।

थीं के बी व्यंत : नहीं। द्सरा सवाल आपने किया कि एन्टी सोशल एलीमेन्ट्स भी उसमें हैं कि नहीं। एन्टी सोशल एली-मेन्ट्स भी उनमें हैं और यह बात सही है कि एन्टी सोगल एलीमेन्टस के होने से कई किस्म की वारदाते इसमें देखी जाती हैं, जैसे रावरी है या मर्डर है, कई चीजें हैं उसमें एन्टी सोशल एलीमेन्ट भी हैं। लेकिन केवल एन्टी सोमल एबीमेन्ट ही नहीं हैं, उसमें पोलिटिकली मोडिबेटेड एलीमेन्ट भी हैं। उनका दढ़ता के साथ मकावला किया जायेगा, यह प्रधान मंत्री ने अभी पीताम्बर दास जी के प्रश्न के जवाव में बताया । जहां तक उनके एन्टी-सिडेन्ड्स हैं, यह तो सर्वविदित ही है कि जब सी० पी० एम० ने यह फैसला किया कि पार्लियामेन्ट्री डेमोकेसी में वह पार्टिसिपेट करके पालियामेन्ट में दाखिल होंगे, पालिया-मेन्ट के जरिये. यनाइटेड फ्रन्ट के जरिये. इस देश की पालियामेन्ट्री डैमोकेसी में दिस्सा लें · · ·

उस बक्त एक वहां सेक्शन ऐसा था जो कि इससे नाखुश था, जिसने एक दूसरा रास्ता पकड़ा और उसने बाद में जाकर नक्शलपंथी मूबमेंट को आगंनाइज किया । इसके बाद 1989 में सी० पी० एम० एल० पार्टी बनी ।

SHRI KRISHAN KANT: May I know

whether it is a fact that there is a Naxalite training camp on the border of Kerala and Mysore ? If so, what 'are the details of that camp? Secondly, the honourable Minister knows that in Kerala it was found out that some money was sent by the Chinese Embassy to some people there. Has the Minister got any information about the Chinese Government supplying directly or indirectly or through their Embassy money and other materials to these Naxalite elements because they consider Mao as their Chairman and the Communist Party of China as I'heir own Communist Party ?

SHRI K. C. PANT: One instance has come to our notice in which money was sent from the Chinese Embassy to certain persons in Kerala by M.O. and that information has been given to the House...

SHRI A. D. MANI : How was it sent ?

SHRI K. C. PANT : By Money Order.

SHRI A. D. MANI : But how ?

SHRI K. C. PANT : Anybody can send money by a Money Order in this country.

SHRI NIRANIAN VARMA : What was the amount ?

SHRI K. C. PANT : A small amount, a few hundreds of rupees.

So far as the literature goes, according to our information, a certain amount of literature has already been sent by the Embassy to certain persons in the country. Then in regard to the other question, China is providing a powerful ideological motive force for this whole movement. I think that is more important than any material help of some nature that they can give.

SHRI KRISHAN KANT : But are they giving it or not ?

SHRI K. C. PANT : I have indicated whatever precise information we have. We have much information but there is a certain restraint on the information that we can give the House. My friend will understand that

SHRI LOKANATH MISRA: What is the restraint in your action ?

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SHRI K. C PANT : We are taking action wherever we think it necessary.

SHRI SHI RKHAN: Sir, we have already taken ortyfive minutes on this question alone.

MR. CHA RMAN : Please sit down. Novr Mr. B upesh Gupta.

f[श्री शेषखां: मैं आप को याद दिलाना चाहता हूं कि एक ही क्वेस्चन में 45 मिनट हो गए हैं। अगर आप यह चीज एलाओ करेंगे तो बाकी 28 क्वेस्चन का क्या होगा?]

SHRI HAMID ALI SCHAMNAD : Sir, I was trying 10 ask...

(Several honourable Members stood up to put questions)

MR. CHAIRMAN: Please sit down. I cannot call » 1 the Members to put questions.

†[श्री शेरखां : या तो आप क्वेस्चन आवर को बढ़ाइए या फिर इस पर डिस्कशन कर-काइए ।]

MR. CHAIRMAN: There is a complaint that m > re time has been taken on this question. Now I will allow only two questions. Mr. Bhupesh Gupta.

SHRI KRIS HAN KANT : Sir, the Minister has not y X completed his reply to my question. Pie ise allow him to complete his answer.

MR. CHAIIMAN : All right.

SHRI K. C PANT : Sir. he has referred to a camp on the border of Mysore-Kerala.

†[] Hindi transliteration.

I have no specific information on that at the moment.

MR. CHAIRMAN: Now Mr. Bhupesh Gupta.

†[श्री शेरखां : ऐसा कभी नहीं हुआ कि एक ही क्वेस्चन पर 45 मिनट लग गए हों ।]

SHRI BHUPESH GUPTA : We do not support individual actions of terrorism and so on. It is well known and in fact we are ideologically and politically fighting everywhere against such terrorism. That is not the point. Is the Government aware that some of the activities of the Government itself are creating a situation on which such trends thrive, like torture in police lockup, shooting at sight, killing people in their homes and then saying that they have been shot in encounters ? Does the Government realise that such way of dealing with or such alleged way of dealing with the problem only complicates the situation ? I want to know how the Government is to describe this obvious illegal killing by the authorities through third degree methods and torture in police lock-up. In pursuance of the supplementary answer to the question, I should also like to know whether the Government does consider that there are also extremists of the rightist variety in the country such as the Shiv Sena, the R.S.S. and the Jamiat-ul-Islami.

SHRI LOKANATH MISRA : How does it arise ?

MR. CHAIRMAN : It does not arise.

SHRI BHUPESH GUPTA : Does it not arise ? This Government is laying to the gallery of the rightists by condemning only the activities of the leftist extremists. Your reply lo the question starts like this : "It is not correct to say that the extremists are gaining considerable ground..." I am JiisL following it up. Let them modify it. I should like to know, therefore, where do these right extremists like the R.S.S.. the Shiv Sena, etc. get arms from. Has there been any inquiry ? Is it not a fact that some Maharajas and others are supplying arras to these right extremists ? Is it not...

MR. CHAIRMAN : That does not arise from this question.

SHRI BHUPESH GUPTA : You will never .suffer either from the rightists or leftists because we all made you the Chairman.

SHRI S. G. SARDESAI : This question is very relevant so long as they use the word "extremist".

SHRI BHUPESH GUPTA : This Government does not recognise the rightist extremists in (he country. . . {Interruptions). I should like to know whether they recognise them and, if so, how they are going to 'deal with the right extremists in the country.

SHRI K. C. PANT: There cannot be only one extremist. In order to have one extremist, there will have to be two.

SHRI BHUPESH GUPTA : If Shri Govind Ballabh Pant had given this philosophical answer, I could have understood that. Do you recognise the Shiv Sena, the R.S.S. and the Jamit-ul-Islami as right extremists ? Do you recognise the rightist political parties and do you recognise Shri Atulya Ghosh, Shri Nijalingappa and Shri Morarji Desai as right extremists ?

SHRI K. C. PANT : As I was saying. there cannot be left extremists without right extremists. We do recognise that. So far as his specific question is concerned, he is free to ask that question and we will be glad to furnish an answer to that.

SHRI BHUPESH GUPTA: Very well. You have given 40 minutes to this question. The question on rightist extremists should also be given 40 minute;.

SHRI K. C. PANT : In his first question he referred to the action of the police. I wish he had referred to the actions taken by these elements, such as, beheading of people, shooting of people in cold blood, brutal murder of people and other ghastly actions. His party is also suffering from the activities of these elements. But why does he not have the courage to condemn these activities ?

SHRI BHUPESH GUPTA : You lock up people, beat up people, and shoot people insid,; their homes. These only create evtremism. You do not know the sentiments of the people. I have been called an extremist from my boyhood... (Interruptions }.

SHRI HAMID ALI SCHAMNAD : Sir, I have been standing from the beginning.

MR. CHAIRMAN : We have taken enough time on this. Please sit down. Shri Rajnarain.

SHRI HAMID ALT SCHAMNAD : The House is not meant for one Member. I may be given a chance. You have been calling people who repealed the same question. My hon. friend there has put so many questions. I may be given a chance.

SHRI A. P. CHATTERJEE : Sir, I rise on a point of order. This one question has taken 50 minutes. What is the reason for this?

MR. CHAIRMAN : You are seeing the reason.

SHRI BHUPESH GUPTA : For other questions you give only 5 minutes. Yes, when it is a question which is in the interest of the monopolist and capitalist class.

[Interruptions)

MR. CHAIRMAN : Yes, Mr. Rajnarain. The last question.

SHRI BHUPESH GUPTA : Even Parliament is not free from class distinction.

श्री राजनारायण : श्रीमन्, क्या सरकार को इस वात की जानकारी है कि चाहे वह नक्सलाइट णब्द कहे और नक्सलाइट की परिभाषा में कुछ और तत्वों को जोड़ ले, मगर क्या यह सत्य है कि केरल और पश्चिमी वंगाल, जो अपने राज्य हैं तटीय, इन में एक विग्नेष प्रकार की एक्टिविटी हो रही है एक्सट्रा टेरीटोरियल लायलिटी को सिद्ध करने के लिए और इस देश के ऊपर एक बड़े षडयन्त्रकारी रूप में आक्रमण करने के लिए, इस की जानकारी क्या सरकार को है ? और यह जो नक्सलाइट एक्टिविटी हो रही हैं, इस सारे मवमेंट को

उस की एक कड़ी के रूप में यहां पर चलाया जा रहा है। श्रीमन्, देखा जाय कि यह दोनों हमारे तटीय क्षेत्र हैं केरल भी और बंगाल भी

श्री सभापति : आप छोटा सवाल करिये ।

श्री राजनारायण : क्या सरकार को इस बात की जानकारी है कि नक्सलाइट एक्टि-विटीज उग्र हो रही हैं और यह एक अंतर्राष्ट्रीय षडयंत के रूप में, उस की एक कड़ी के रूप में बंगाल और केरल में ज्यादा स्थानों पर हो रही हैं और इसी के साथ-साथ मैं आप से निवेदन कर रहा हूं और सरकार चाहे तो प्रकाश ले ले, अनावश्यक ढंग से सदन का विवाद दार्शनिक और फिलासफिकल और पोलिटिकल शब्दों के चक्कर में न डाला जाय, राइट एक्सट्रीमिस्ट, लेफ्ट एक्सट्रीमिस्ट

भी सभापति : आप सवाल पुछिये ।

भी राजनारामण, मैं पूछ रहा हूं। जब यह सवाल उठ गया थी भूपेश गुप्त जी के ढारा तो मैं जानना चाहता हूं कि राइट स्क्सट्रीमिस्ट, लेफ्ट् एक्सट्रीमिस्ट और एक्सट्रीमिस्ट, इन की परिभाषा क्या है ? न तो इन की परिभाषा भूपेश कर सकते हैं और न हमारी प्रधान मंत्री कर सकती हैं।

श्वी सभापति तो आप सवाल पुछिये।

श्री राजनारायण : आप मौका दे देते हैं। तो मेरा यह कहना है कि अगर सरकार के पास कोई भी परिभाषा है या कोई भी जानकारी है कि राइट एक्सट्रीमिस्ट का मतलब क्या, बैफ्ट् एक्ट्रीमिस्ट का मतलब क्या और एक्ट्रीमिस्ट का मतलब क्या '''

श्वी सभापति : आप किसी और को भी सवाल पूछने का वक्त दीजिए या आप ही सारा वक्त ले लेखें ?

Please sit down, please sit down.

श्री राजनारायण : ज्यादा समय तो आप ही ले लेते हैं, आप ही पूछते रहते हैं । मैं आप पर कोई दोषारोपण नहीं करना चाहता । आज हमारा देश बौद्धिक परतंत्रता की गुलामी में जकड़ रहा है। प्रधान मंत्री को खुश करने के लिए जो ठीक समझता है करता है। तो मैं यह कह रहा हूं कि क्या यहां राइट एक्सट्रीमिस्ट कोई है, लेफ्ट् एक्सट्रीमिस्ट कोई है। आप ने रोका नहीं भूपेश गुप्त जी को जब उन्होंने कहा कि मोरार जी राइट एक्सट्रीमिस्ट, निजलिंगप्पा राइट एक्सट्रीमिस्ट, लेकिन साथ-ही-साथ उन को कहना चाहिये या कि श्रीमती फीरोज गांधी लेफ्ट् एक्सट्रीमिस्ट, भूपेश गुप्त एक्सट्रीमिस्ट

MR. CHAIRMAN : Please sit down. (To Shri Hamid AH Schamnad); Yes, you put the question.

श्री राजनारायण : अरे, आप हमें उत्तर दिलवायें। हमारा उत्तर पहले होना चाहिए।

SHRI HAMID ALI SCHAMNAD : May I know from the Government ...

(Interruptions)

SHRI BHUPESH GUPTA: You are then...

(Interruptions)

MR CHAIRMAN: Please sit down, Bhupesh Gupta. I have not called you. Yes?

श्री कें • सी • पंत : क्यों कि माननीय सदस्य ने हम को चेतावनी दी है कि दार्शनिक प्रश्नों में हम न पड़ें इस लिए मैं उन के प्रश्न का उत्तर नहीं देना चाहता ।

श्वी राजनारायण : मैं ने केरल और बंगाल का सवाल पहले किया था।

श्री सभापति : आप ने काफी समय ले लिया है।

श्री राजनारायण : आप का खून नहीं बहा, केरल और पश्चिमी बंगाल में एक्स-ट्रीमिस्ट के नाम पर आज नक्सलपंथियों को बढने दिना ना रहा है।

श्री **सभापति** : आप दूसरा सवाले न पूछें ।

श्वी राजनारायण : आप ने सवाल पूछने का मौका क्यों दिया ?

श्री समापति : प्लीज सिट डाउन ।

श्वी राजनारायणः आप ने हम को सवाल पूछने का मौका दिया इस लिए आप सरकार को चाहिये कि सरकार हमारे सवाल का जबाब दें।

श्रो सभापति : उन्होंने जितना जवाब था. दे दिया है।

श्री राजनारायण : श्रीमन्, यह क्षेत्र विदेशी अड्डा रहा है । अंग्रेज पहले यहां आये, रूस और चीन पहले आयेंगे तो यहीं आयेगें । अमरीका आयेगा तो यहां आयेगा, हिन्द महासागर से आज हम को खतरा बढ़ गया है ।

MR. CHAIRMAN: Please sit down, please sit down. Yes, please ? Mr. Schamnad.

श्री राजनारायण : जो देश-हित की बात कहे तो उसे कहते हैं बैठ जाइये ।

भो जगदम्बी प्रसाद यादव : सीमा पर जो बड़बड़ी हो रही है और बेस्ट बंगाल और केरल में जो हो रहा है इस सब में देश की सरका का सवाल है।

श्री राजनारायणः आप रविझ गवर्नमेंट का उत्तर हमको सुनने के लिये मजबूर कर रहेहैं।

SHRI HAMID ALI SCHAMNAD: In view of the gravity of the situation today, will the Government be pleased to convene a conference of all the political leaders and group leaders to discuss the ways and means how to check the Naxalite movement and to chalk out some programme of action and also gain the confidence and co-operation of the people in the country ? SHRI K. C. PANT: Sir, judging from the questions and interpellations in the House there appears to be some difference of opinion in regard to this matter among the various political parties but if there is a desire on their part to discuss this question in order to find a solution to this problem, the Government would certainly welcome it.

ARMS DISTRIBUTED UNDER BORDER SECU-RITY SCHEME

*329. SHRI S. S. MARISWAMY:t

SHRI LOKANATH MISRA :

SHRI K. C. PANDA :

SHRI SUNDAR MANI PATEL:

SHRI SRI KANT MISHRA :

SHRI NIRANJAN VARMA :

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an unlimited quantity of cartridges and other arms had been distributed by the Government of lammu and Kashmir in the rural areas under the Border Security Scheme at the time of the Indo-Pak conflict in 1965;

(b) whether it is also a fact that these cartridges and other arms have subsequently found their way to the hands of the dacoits of Madhya Pradesh and other disruptivt and communal elements; and

t (c) if so, what steps have been taken in this regard and with what results and what further steps are proposed to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) According to the information furnished by the Government of lammu & Kashmir some arms and ammunition were distributed by the State Government to villagers living near the border in lammu Division in accordance with the State Scheme for the defence of border villages before and at the time of Indo-Pak confrontation in 1965.

(b) and (c). One such instance came to the notice of Government of illicit sale

[†]The question was actually asked on the floor of the House by Shri S. S. Mariswamy.